

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 775
(To be answered on the 6th February 2020)**

REGISTRATION OF DRONE PLAYERS

775. MS. PRATIMA BHOUMIK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has started the registration of private drone players in the country and if so, the details of number of private drone operators registered so far, State/UT-wise;
- (b) whether the Government has any plan to extend the deadline of registration of drone players in the country, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has developed any mechanism to bard illegal firm/entity to register as licensed drone operator; and
- (d) whether the Government has prepared any plan to cross check the genuineness of the registered drone operators on the regular intervals, if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- a) In order to facilitate the identification of civil drones and drone operators, a one-time opportunity for voluntary disclosure of civil drones and drone operators had been provided. The details of number of drone operators registered so far, State/UT-wise is at Annexure.
- (b) No Sir, at present there is no such proposal.
- (c) & (d) As per the current Civil Aviation Rules and regulations, there are detailed procedures for evaluation of every applicant for drone operators license.

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**Statement referred to in reply of Lok Sabha Unstarred Question no. 775
for answer on 06.02.2020**

The details of private drone operators registered so far is as follows:

OAN Application	OAN Successfully Issued	Draft	Total
Private			
Individual	15519	0	15519
Corporate	746	36	782
Total (Private)	16265	36	16301
Corporate (Government)	204	13	217
Grand Total	16469	49	16518

The further Breakup is as follows:

State	Sum of Count
Andhra Pradesh	18
Assam	4
Bihar	7
Chandigarh	5
Chhattisgarh	9
Delhi	68
Goa	3
Gujarat	43
Haryana	24
Himachal Pradesh	4
Jammu and Kashmir	2
Jharkhand	7
Karnataka	115
Kerala	29
Ladakh	1
Madhya Pradesh	13
Maharashtra	137
Manipur	1
Odisha	12
Punjab	7
Rajasthan	29
Tamil Nadu	64
Telangana	53
Uttar Pradesh	60
Uttarakhand	8
West Bengal	23
Corporate	746

State	Sum of Count
Andhra Pradesh	11
Arunachal Pradesh	2
Assam	4
Bihar	2
Delhi	7
Gujarat	8
Haryana	6
Himachal Pradesh	2
Jharkhand	5
Karnataka	9
Kerala	13
Madhya Pradesh	13
Maharashtra	23
Manipur	3
Meghalaya	2
Mizoram	1
Nagaland	1
Odisha	6
Puducherry	1
Punjab	4
Rajasthan	18
Sikkim	1
Tamil Nadu	5
Telangana	6
Tripura	1
Uttar Pradesh	10
Uttarakhand	32
West Bengal	8
Government	204

State	Sum of Count
Andaman and Nicobar Islands	2
Andhra Pradesh	518
Arunachal Pradesh	9
Assam	100
Bihar	253
Chandigarh	33
Chhattisgarh	165
Dadra and Nagar Haveli	4
Daman and Diu	3

Delhi	512
Goa	120
Gujarat	1400
Haryana	721
Himachal Pradesh	132
Jammu and Kashmir	49
Jharkhand	175
Karnataka	1595
Kerala	1472
Ladakh	2
Lakshadweep	1
Madhya Pradesh	658
Maharashtra	2564
Manipur	69
Meghalaya	20
Mizoram	3
Nagaland	19
Odisha	278
Puducherry	40
Punjab	364
Rajasthan	855
Sikkim	15
Tamil Nadu	1033
Telangana	496
Tripura	17
Uttar Pradesh	1137
Uttarakhand	218
West Bengal	467
Individual	15519
Grand Total	16503

Besides this, 34 Individual OAN have been issued to people applying from outside India.

